

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.55/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/394/2016
NAME OF THE COMPANY	Genome Valley Tech Parks & Incubators Pvt. Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Genome Valley Tech Parks & Incubators Pvt. Ltd
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. RAJU	Advocate	9848083415	


Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.S. Raju, Learned Counsel for the Petitioner.

The Learned Counsel for the petitioner has clarified the points raised by the Bench on the last hearing and submits memo has also been filed.

Orders reserved.


Member (T)


Member (J)